

C. S. DIAS, J.

B.A. No. 2012 of 2020

Dated this the 29th day of April, 2020.

ORDER

The learned Public Prosecutor is directed to ascertain as to whether the final report has been laid in Crime No.10/2020 of the Excise Range, Irritty.

Post this Bail Application for further consideration on 5.5.2020.

C. S. DIAS

JUDGE